

Workers (Regulation of Employment and Conditions of Service) Central Rules, 1998, this House do proceed to elect, in such manner, as the Chairman may direct, one Member from among the Members of the House to serve as a member of the Central Advisory Committee in the vacancy caused by the retirement of Shri Rudra Narayan Pany from the membership of the Rajya Sabha on the 3rd April, 2006."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I beg to move the following Motion:

"That in pursuance of Sub-section (2) of Section 4 of the Official Languages Act, 1963 (19 of 1963), this House do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, two Members from among the members of the House, to be the members of the Committee on Official Language, in the vacancies caused due to the retirement of Shrimati Vanga Geetha and Shri Moolchand Meena from the membership of Rajya Sabha on the 2nd April and 3rd April, 2006, respectively"

MR. DEPUTY CHAIRMAN: There is a point of order. ...*(Interruptions)*...

Now, there is the motion for election to the All India Institute of Medical Sciences, New Delhi. Dr. Anbumani Ramdoss. ...*(Interruptions)*...

MOTION FOR ELECTION TO THE ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMDOSS): Sir, I beg to move the following Motion:

"That in pursuance of Clause (g) of Section 4 read with Sub-section (3) of Section 6 of the All India Institute of Medical Sciences Act, 1956 (25 of 1956), this House do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of the House to be a member of the All India